CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH, NEW DEIHI.

O.A.No. 939 of 1989.

New Delhi this 13th April 1994.

Hon ble Mr. S.R.Adige, Member (A)

Smt.Kusum Sharma, w/o Shri Lakshmi Narain r/o B-3/345, Paschim Vihar, New Delhi-110063

.....Applicant

Versus

Union of India, through Secretary, Planning Commission, Yojna Bhawan, Sansad Marg, New Delhi

ORDER (ORAL)

None for the applicant.

None for the respondents.

this is a very old case, and none has appeared inspite of waiting for considerable time.

It is dismissed for default

(S.R.ADIGE) MEMBER(A)

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